

(c) No direct financial assistance for pollution control to the State of Maharashtra is provided by the Central Government. However, financial assistance for civil construction of central and regional laboratories of the Maharashtra State Pollution Control Board, and subsidy as Central Government share for setting up of Common Effluent Treatment Plants and for conducting specific studies in the area of pollution control and prevention is provided to the Maharashtra State Pollution Control Board on their request. The scheme-wise details of such financial assistance is given below :

S. No.	Name of the Scheme	Amount (Rs. in lakhs)	Year
1.	Reimbursement of water cess...	520.00	1995-96
2.	Assistance for abatement of pollution	1.00	1995-96
3.	Adoption of clean technologies in Small Scale Industries	3.00	1995-96
4.	World Bank assisted industrial pollution control project.		
	(a) Setting up of Common Effluent Treatment Plants (CETP)	143.925	1990-96
	(b) Civil Construction of Central & Regional Laboratories of the Maharashtra State Pollution Control Board	60.175	1992-93

[Translation]

Telephones in Rajasthan

57 SHRI MAHENDRA SINGH BHATI Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Government propose to introduce

U.H.F. and Optical Fibre System in certain districts of Rajasthan;

(b) if so, the details thereof;

(c) the allocation made for the purpose; and

(d) the time by which these systems are likely to be introduced?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA) : (a) All the 31 District Headquarters of Rajasthan are already connected on reliable media viz Optical Fibre Micro Wave and Digital Coaxial Systems. In addition, for Long-distance connectivity to these District Head-quarters, several Optical Fibre Cables Schemes are targeted for commissioning during 1996-97.

(b) (i) Long Distance optical Fibre Cable schemes targeted for commissioning during 1996-97 are given in the statement-I enclosed.

(ii) GHZ Microwave systems targeted for commissioning during 1996-97 are at statement-II enclosed.

(c) Funds for these schemes have already been asked for in the capital work programme during 1996-97

(d) 1996-97 as referred to in (b) above

STATEMENT-I

- A OFC Schemes targeted for commissioning during 1996-97 are
1. Sikar-Jhunjhunu-Hanumangarh-Sriganganagar 140Mb/s OFC.
 2. Jaipur-Kota-Indore 140Mb/s OFC
 3. New Delhi-Alwar-Bharatpur-Jaipur 140Mb/s OFC.
 4. Madanganj-Makrana-Kuchamancity 34Mb/s OFC

STATEMENT-II

The following 2 GHZ M/W Schemes are targeted for commissioning during 1996-97

Ajmer	1	Kekri-Sarwar	2G-30
Pali	1	Pali-Sojatcity	2G-120
	2	Sojatcity-Sojat Road	2G-30
Banswara	1	Rakho-Bagidora	2G-30
	2	Sagware-M/K Exchange	2G-120
	3	Kushalgarh M/W-Exch	2G-30
Barmer	1	Barmer Mongta	2G-120
	2	Mangta-Bhorimana	2G-30
	3	Manta-Chontan	2G-30

	4.	Balotra-Samdheri	2G-120
Jodhpur	1.	Jodhpur-Bala-Pipardity	2G-120
	2.	Basal-Boranda	2G-30
Bhilwara	1.	Bhilwara-Shahpura	2G-120
	2.	Jahajpur-Shahpura	2G-30
	3.	Paradose-Asind	2G-30
	4.	Bhilwara-Mandalgarh	2G-30
	5.	Paradose-Balla	2G-30
Chittorgarh	1.	Reshmi-Gangapur	2G-30
	2.	Chittorgarh-Nimbahera	2G-120
	3.	Nimbahera-Chotti Sadri	2G-120
	4.	Chhoti Sadri-Badisadri	2G-120
	5.	Chhoti Sadri-Pratapgarh	2G-120
	6.	Pratapgarh-Arnod	2G-30
	7.	Nimbahera-Nikum-Bhadesar	2G-30
Bikaner	1.	Bikaner-Loonkaransar	60-CHL
Udaipur	1.	Fatehnagar-Railmagra	2G-30
Sriganagnagar	1.	SGR-Binj Bayla SGH	2G-120
Kota, Beran &	1.	Kota-Rawatbhata	2G-120
Jhalawar	2.	Anta-Gaoepan	2G-30
	3.	Soyat-Pirawa	2G-120
	4.	Jhalawar-J Patan	2G-120
	5.	Kota-Thather	2G-30
Sawai-	1.	Kota-Patan	2G-30
madhopur	2.	Hindaun-Srimahavirji	2G-30
Dausa	1.	Lalsot M/W Exchange	2G-120
Sikar & JJN	1.	Palsana-Srimadhpor	2G-120
	2.	Chirawa-Dagar	2G-30
	3.	Chirawa-Mandrella	2G-30
Alwar	1.	Behrod- Neemrena	2G-30
Jaipur	1.	M.I Road-Phagi	2G-30
	2.	Galta-Gohar	D.UHF
	3.	Laron K Bas-Paota	2G-30
	4.	M I Road-Mahapura	2G-30
Churu	1.	Churu-Ratangarh	2G-120
	2.	Ratangarh-Rajaldosar	D.UHF-30

Consumption of Urea

58 DR LAXMINARAYAN PANDEY Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) whether the farmers are not getting urea in the open market and through Co-operative Societies

(b) if so, the complaints received by Government from each State in this regard, and

(c) the steps taken to provide urea to the farmers?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) (a) and (b) The availability of urea for meeting the demand of the States in accordance with the ECA allocation during current Kharif 96 season has been adequate so far. There have been no reports of shortages during the season yet.

(c) In order to ensure that adequate availability of urea is provided to the States for distribution to the farmers, a close interface is maintained amongst various organisations responsible for production